

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 1083 of 2020

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

04/13.04.2021 The case is taken up through Video Conferencing.

An adjournment slip has been filed on behalf of the respondents on the ground that Mr. Rahul Lamba, learned counsel for the respondents, is presently suffering from Covid-19 infection and he is under isolation.

In view of the said fact, put up this case in the week commencing from 14.06.2021 under appropriate heading.

In the meantime, the respondents shall positively file their counter affidavit.

Satish/-

(RAJESH SHANKAR, J)